

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2968  
ANSWERED ON:24.07.2009  
PANCHAYAT ELECTIONS  
Rawat Shri Ashok Kumar

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) the States where Panchayat elections have not been held during the last five years; and
- (b) the action taken by the Government to hold Panchayat elections in those States?

**Answer**

MINISTER OF PANCHAYATI RAJ(Dr. C. P. JOSHI)

(a) to (b): In areas where Part IX of the Constitution applies, elections to Panchayats in the State of Jharkhand have not been held since the term of the last Panchayat and the matter is sub judice in the Hon'ble Supreme Court of India. The State of Jammu & Kashmir has enacted its own legislation, providing for Panchayats and elections to the Panchayats have not been held.